

ly district basis and draw up a three-years plan in consultation with the banks and the State Governments concerned.

(c) Yes, Sir.

**Norms to Public Sector undertakings for observing Austerity in Maintenance Expenses of their Offices**

1486. SHRI R. R. MORARKA.: Will the Minister of FINANCE be pleased to refer to the answer to Unstarred

Question 1455 given in the Rajya Sabha on the 8th August, 1978 and state:

(a) whether Government have since decided on the steps to be taken to curtail wasteful expenditure by the public sector undertakings on their buildings;

(b) if so, whether the Bureau of Public Enterprises has been asked to lay down norms for the public sector undertakings for observing austerity in maintenance expenses of their buildings; and

(c) if the answer to part (b) above be in the affirmative, whether the Bureau of Public Enterprises have submitted their proposals in this regard?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c) The findings of the Committee on Public Undertakings make in their 10th Report on "Unusually high expenditure by Public Undertakings for their Head offices" are still under consideration by Government.

However, guidelines have been issued to the Public Enterprises on Economy in cost of maintenance and administration of townships in Public Sector Enterprises.

**Review of Tax Evasion Cases of top Executives of Selected Industries**

1487. SHRI R. R. MORARKA.: Will the Minister of FINANCE be pleased to state:

(a) whether any review has been undertaken by the Central Board of

Direct Taxes in the case of top executives in some selected industries to see whether there is any evasion of tax, as recommended by the Public Accounts Committee in their 78th Report (1977-78); if so, with what results; and

(b) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Yes, Sir, a review as recommended by the Public Accounts Committee has been ordered and the results of the review are expected shortly.

(b) In view of the answer to part (a) of the question, this question does not arise.

**Dearth of aircraft maintenance engineers**

1488. SHRI R. R. MORARKA.: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is a dearth of aircraft maintenance engineers causing serious maintenance problems to Air India flight, due to their accepting lucrative jobs in West Asian airlines;

(b) if so, what steps are proposed to be taken to overcome this difficulty; and

(c) whether any embargo is contemplated on this brain drain?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) There has been some shortage of Aircraft Maintenance Engineers in Air India due to experienced and senior engineers leaving Air India for joining other Airlines. This shortage has resulted in some delay to Air India's flights, but there have been no serious maintenance problems.

(b) Mass recruitment and intensive training programmes have been undertaken by Air India to recruit and train engineers. They have also approached the airlines in neigh-